

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP No.11/Chd/Hry/2018

In the matter of:

M/s Acacia Farms Pvt. Ltd. ...Petitioner

Versus

Registrar of Companies,
NCT of Delhi & Haryana. ...Respondent

Present: Mr. Deepankur Sharma, Advocate for Mr. Ashish Singh,
Advocate for the petitioner.

List alongwith CP No.09/Chd/Hry/2018 on 02.02.2018.

Sd/-

(Justice R.P. Nagrath)
Member(Judicial)

January 16, 2018
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